## CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH, CHENNAI

C.P.130 of 2017 in OA 1282 of 15 Dated  $22^{nd}$  Tuesday of October, 2019

## **PRESENT**

Hon'ble Mr. P. Madhavan, Member(Judicial) Hon'ble Mr. T. Jacob, Member(Administrative)

Adam Sait, Driver (Retired) Indian Council Medical Research Residing at 306, 2<sup>nd</sup> Main Road, Natesan Nagar, Virugambakkam, Chennai-92.

... Applicant

By Advocate M/S C. Vigneswaran

Vs

- Shri C.K. Mishra, Secretary to Government, Ministry of Health and Family Welfare, Nirman Bhavan, New Delhi- 110 001;
- Shri Ashok Lavasa,
   Secretary to Government,
   Ministry of Finance,
   North Block,
   New Delhi- 110 001;
- Dr. Soumya Swaminathan,
   Director General,
   Indian Council of Medical Research,
   Secretary to Dept of Health Research,
   Ansari Nagar,
   New Delhi- 110 029;
- Dr. Smita D. Mahale
   Director,
   National Institute of Research in Reproductive Health
   Jehangir Merwaji Street,
   Parel, Mumabai- 400 012.

.. Respondents/Respondents

By Advocate : Ms. Sunita Kumari (R3 & R4) M/s. M.T. Arunan (R1 & R2)

## ORAL ORDER

(Hon'ble Mr. P. Madhavan, Member(J))

When the matter is taken up, Ms. Sunita Kumari, Standing counsel for ICMR by producing an acknowledgement by the applicant for receipt of the cheque on 14.10.2019 stating that the respondents have complied with the order of the Tribunal and therefore the C.P. may be closed.

- 2. Learned counsel for the applicant submits that the respondents have complied with the order of the Tribunal and the grievance of the applicant is redressed and he has no objection for closing the C.P.
- 3. In view of the above, the C.P. is closed. Notices issued already discharged.

(T. Jacob) Member(A) (P. Madhavan)
Member(J)

asvs